

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Service Tax Miscellaneous Application (COD) No.75708 of 2019
&
Service Tax Appeal No.79327 of 2018 &
Cross Objection No.75707 of 2019

(Arising out of Order-in-Appeal No.49/SLG-ST/2018-19 dated 21.05.2018 passed by Commissioner (Appeals) of CGST & Excise, Siliguri)

M/s Angel Paints Private Limited

Dr.Kali Nath Road, Nayabazar, Siliguri

Appellant

VERSUS

Commissioner of CGST & Excise, Siliguri

C.R.Building, Hakimpara, Haren Mukherjee Road, Siliguri-734001

Respondent

Appearance:

None for the Appellant

Shri S.Mukhopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, JUDICIAL MEMBER

MISC. ORDER NO...75048/2023

FINAL ORDER NO...75088/2023

DATE OF HEARING : 21.02.2023

DATE OF DECISION : 21.02.2023

PER P.K.CHOUDHARY :

In view of the reasons as explained in the Miscellaneous Application, the delay in filing the Cross Objection is condoned. Miscellaneous Application (COD) is thus allowed.

2. It is seen from the record that the appellant has filed an application for withdrawal of their appeal. Accordingly, the appeal of the appellant is dismissed as withdrawn. Cross Objection also gets disposed off.

Dictated and pronounced in the open Court.

Sd/-

(P.K.Choudhary)
Member (Judicial)

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